

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

8. CA 86/2021 In C.P.(CAA)/4179/MB/2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2024**

**NAME OF THE PARTIES: - Sandvik Asia Employees Union**  
**IN THE MATTER OF**  
**SANDVIK ASIA PVT. LTD.**

**Section: - 230-232 of the Companies Act, 2013**

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**ORDER**

**CA.No.86/2021: -**

**Presence: -**

Sr. Adv. Sanjay Singhi a/w Adv. Rahil Fazelbhoy i/b Adv. Jignasha Pandya  
..... Applicant.

Sr. Adv. Mr. Sharan Jagtiani a/w Adv. Sonu Bhasi, Ms. Priyam Sharma &  
Mr. Sparsh. Mallya .....Respondent No.1.

Adv. Sonu Bhasi, Ms. Priyam Sharma & Mr. Sparsh. Mallya  
..... Respondent No.2.

Heard, Counsel for both the parties, and **Reserved for orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**